



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	WP(C)/7790/2022 B/O	BULBUL SAIKIA Versus THE STATE BANK OF INDIA AND 4 ORS.	MR. P C GOSWAMI MR. P K SAHARIA MR. J M GOGOI MS. P BORAH	GA, ASSAM SC, SBI
ORDERS				
32	I.A.(Civil)/3562/2022 B/O, WITH LCR 2 NOS., IN WP(C)/6705/2022 (D/O)	AMBIYA KHATUN @ AMBIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. H ALI MS B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
33	WITH I.A.(Civil)/3563/2022 IN WP(C)/6706/2022 (D/O)	MAHAR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. H ALI MS B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 02/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022

8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023
14)	MR. N BORUAH	30-11-2022	To	12-12-2022
15)	MR H DAS	01-12-2022	To	05-12-2022
16)	MS. S D GUPTA	02-12-2022	To	20-12-2022
17)	MR. A K PURKAYASTHA	01-12-2022	To	02-12-2022
18)	MR. S SHARMA	01-12-2022	To	02-12-2022
19)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
20)	MR D MONDAL	07-12-2022	To	15-12-2022
21)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
22)	MR. B HALDAR	02-12-2022	To	16-12-2022
23)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MRS. JUSTICE
SUSMITA PHUKAN KHAUND WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	CRL.A(J)/6/2019	GAUTAM MONDAL Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. B BARUAH	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

52	WP(C)/3525/2019 PART-HEARD, FIXED	AMARENDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B GOGOI MR P NAYAK MS. N BORDOLOI	SC, EXCISE DEPTT.
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
56	WP(C)/7614/2022 FIXED	NARAYAN THAPA Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, ELEM. EDU
57	WP(C)/7680/2022 WITH WP(C)/3755/2020(D/O), FIXED	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
<u>ADMISSION</u>				
58	WP(C)/4708/2022 FIXED	SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
57	WP(C)/2145/2010 PART-HEARD, PERSONAL APPEARANCE, FIXED	LATU BONIA Versus THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R DUARAH	GA, ASSAM MR.Y DOLOI(R- 1-3) MR. A L MANDAL (R-4) MR. A ROY, SC, P & RD ADDL. AG, ASSAM
58	WP(C)/4836/2021 BY SLIP	ARPANA SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S A AHMED MISS M GOGOI MR F A AHMED	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
HEARING				
59	WP(C)/5793/2015 BY SLIP	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	WP(C)/7648/2022 FIXED	DOMINIK INGTI Versus THE STATE OF ASSAM AND 3 ORS	MR J C GOGOI MR R DAS	GA, ASSAM SC, KARBI ANGLONG
51	WP(C)/7654/2022 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	SC, TRANSPORT SC, IWT
52	WP(C)/7783/2022 B/O	M/S RAJA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	GA, ASSAM SC, FOREST
53	WP(C)/7791/2022 B/O	JANAM BEGUM Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM DY.S.G.I. SC, FINANCE
54	WP(C)/7793/2022 B/O	LAILA BEGUM LASKAR (MAZUMDER) Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM DY.S.G.I. SC, FINANCE
55	WP(C)/7795/2022 B/O	SOMULA BEGUM LASKAR Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM DY.S.G.I. SC, FINANCE
56	WP(C)/7798/2022 B/O	ASHOK DEB Versus THE UNION OF INDIA AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, RAILWAY
<u>ORDERS</u>				
57	Cont.Cas(C)/332/2022 FIXED	SURAJIT BARMAN AND 2 ORS Versus ATUL KUMAR GOEL AND ANR	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR SISHIR DUTTA (R2) MS. S. MOCHAHARI (R2) MR. S DUTTA (R2)
58	I.A.(Civil)/3487/2022 WITH WP(C)/1609/2020(D/O), FIXED in WP(C)/1609/2020	THE DEPUTY COMMISSIONER, KARIMGANJ Versus CHIRANJIT DEB AND 4 ORS.	GA, ASSAM	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
67	Bail Appln./2894/2022 WITH LCR, B/O	JOY BIJOY KUTUM @ ITESWAR Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	R L CHUTIA PP, ASSAM
68	Bail Appln./3035/2022 B/O	RITA RABI DAS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
69	Crl.Pet./1167/2022 FIXED	AMITAV SENOWA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. G TAMULI MR P H KONWAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
70	Bail Appln./3047/2022 FIXED	FIRUJ AHMED Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
71	Bail Appln./3209/2022 FIXED	NITU MANI KALITA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
72	Bail Appln./3230/2022 FIXED	JAHIDUL ISLAM KHAN Versus THE STATE OF ASSAM	MR D K DEY	PP, ASSAM
73	Bail Appln./3234/2022 FIXED	ABIDUR RAHMAN Versus THE STATE OF ASSAM	MR R HUSSAIN MR. S SHARMA MR A RAHMAN H RABHA	PP, ASSAM
<u>BAIL HEARING</u>				
74	AB/3029/2022 FIXED	ALLAUDIN AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL ALSO TAKE UP HEARING
CAUSELIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(SAO AND FAO),
AND CIVIL BENCH(MAC.APP., FROM ITEM
NOS.1-22) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

46	Arb.A./16/2017 FIXED	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	WITH I.A.(Civil)/3650/2017 in Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	
47	I.A.(Civil)/661/2022 FIXED in FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. F	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
	WITH FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL (r-1,2) MR. D M NATH (r-1,2)
	WITH I.A.(Civil)/488/2022 in FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
	WITH I.A.(Civil)/1149/2022 in FAO/7/2022	DR. PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN	

HEARING

48	MACApp./90/2018 WITH LCR, FIXED	SMT ANU TALUKDAR Versus THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS,	MS. P C B NAIR MR. S K JAIN MR. B K JAIN MS. P PATHAK MS. T BORA MS. S TALUKDAR	MS. R D MOZUMDAR MR. A N AHMED (R - 2 & 3) MR. A N AHMED (R - 2 & 3) MS. M SAIKIA (R - 4) MS. C MOZUMDAR MS. P BORTHAKUR MR. S P SHARMA
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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

46	MACApp./400/2017 (AT 10:30 AM)	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI JAYANTI GUPTA and 5 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.M DUTTA MR.S DUTTA MR.A BARUA MR.C SHARMA MR.SIDHANT DUTTA MRA MAZID
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ORDERS

47	CrI.L.P./63/2022 (CONNECTED WITH ITEM NO. 34 IN THE DAILY CAUSE LIST), FIXED in CrI.A./3835/2022 WITH CrI.A./3835/2022 (Filing Number)	BHUSAN JYOTI SAHARIA Versus DIPJYOTI SAHARIA	MR H R A CHOUDHURY MR S CHAUHAN MR A J GHOSH
		BHUSAN JYOTI SAHARIA Versus DIPJYOTI SAHARIA B	MR H R A CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
72	AB/3117/2022 B/O	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH PP, ASSAM
MOTION				
73	CrI.Pet./1227/2022 B/O	MOZIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ORDERS				
74	I.A.(CrI.)/767/2022 B/O in CrI.Pet./1152/2022	VARDENCHI MOTORCYCLES PRIVATE LTD. AND ANR. Versus STATE OF ASSAM AND ANR.	MR. R B PHOOKAN R SARMAH MR J BORAH	PP, ASSAM
	WITH CrI.Pet./1152/2022	VARDENCHI MOTORCYCLES PRIVATE LTD. AND ANR. Versus STATE OF ASSAM AND ANR.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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